

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1790**  
ANSWERED ON 28<sup>TH</sup> NOVEMBER, 2019

**ROAD SAFETY AWARENESS**

1790. SHRI PARTHIBAN S.R.:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has recorded/maintained the data of accidents in the areas where violations of traffic rules are comparatively higher in number and if so, the details thereof;
- (b) whether the Government proposes to introduce/implement road safety awareness in the educational curriculum and if so, the details thereof;
- (c) whether the Government has a proposal to make it statutory to instruct regarding road safety awareness and if so, the details thereof; and
- (d) whether the Government proposes to initiate an award for good Samaritans and if so, the details thereof?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI NITIN JAIRAM GADKARI)

- (a) The Ministry analyses road accidents based on the data collected from the Department of Police of the States/UTs. During the calendar Year 2018, under the category of Traffic Rule Violations, over speeding is a major killer, accounting for 64.4% of the persons killed followed by driving on the wrong side of the road which accounted for 5.8% of the accident related deaths. Use of mobile phones accounted for 2.4% of the deaths with drunken driving accounting for 2.8% of the persons killed.
- (b) Hon'ble Supreme Court has directed States for inclusion of Road safety in school curriculum.
- (c) to (d) No Sir, at present, there is no such proposal in the Ministry.

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